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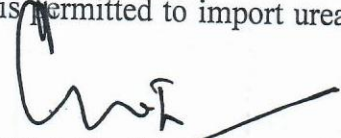
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Notification No. 46/2015-2020
Dated the 24 January, 2018

Subject: Amendment in import policy condition of Urea under ITC (HS) code 3102 10 00 of Chapter 31 of ITC (HS), 2017 – Schedule – I (Import Policy).

S.O. (E): In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby extends the validity of the Notification No.30/2015-2020 dated 26.09.2017 by another two months and permits M/s National Fertilizer Limited (NFL) to import urea for another two months i.e. till 26.02.2018.

Effect of this Notification: In addition to the existing STEs, M/s NFL is permitted to import urea for another two months i.e. till 26.02.2018.



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